

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SANJAY INSECTICIDES PRIVATE LIMITED Date of Commencement of Liquidation: 26-02-2021; List of Stakeholders as on Date: 12-04-2021; Name of IP: Rakesh Kumar Relan; Last 5 digit of registration number: 13119

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				348756				NA
2	Liquidation costs incurred till date				312500				NA
3	Secured financial creditors	1	86969869	1	85633455		1336414		Annexure 3
4	Unsecured financial creditors	0	0	0	0				NA
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	0	0	0	0				NA
7	Operational creditors (Government Dues)	0	0	0	0				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	4856207	1	4856207				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0				NA
Total		2	91826076	2	91150918	0	1336414	0	